

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2774
ANSWERED ON:30.07.2014
INCLUSION OF CITIES IN NCR
Ahlawat Smt. Santosh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether cities like Bharatpur in Rajasthan and Mahendargarh and Bhiwani in Haryana have recently been included in the National Capital Region (NCR) leaving out nearby town like Jhunjhunu in Rajasthan;
- (b) if so, the details thereof and the reasons therefor;
- (c) the criteria adopted for inclusion of more areas under the NCR;
- (d) whether there is any proposal to include nearby cities/towns like Jhunjhunu under NCR; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M.VENKAIAH NAIDU)

(a)& (b): Yes Madam. The Board has received proposals along with recommendation for inclusion of Bharatpur district of Rajasthan; Mahendragarh and Bhiwani districts of Haryana from Government of Rajasthan and Haryana respectively. The proposals were considered and approved by Board in its 33rd meeting held on 1.7.2013. Board has, however, not received any recommendation for inclusion of Jhunjhunu district of State of Rajasthan in NCR from Government of Rajasthan.

(c): Section 2(f) of National Capital Region Planning Board Act, 1985 regarding inclusion of additional areas in National Capital Region (NCR) provides that:

"National Capital Region" means the areas specified in the Schedule:

Provided that the Central Government with the consent of the Government of the concerned participating State and in consultation with the Board may, by notification in the Official Gazette, add any area to the schedule or exclude any area therefrom;"

The proposals for inclusion of districts in the National Capital Region are to be recommended by the respective NCR participating States alongwith justifications in contiguity to the existing NCR boundary, road and rail connectivity and economic drivers, which is then considered by the Board.

(d)&(e): The Government of Rajasthan has not forwarded any such proposal to the Board.